

still continuing along with Indo-Pak border. The details of such incidents during the year 1993 are as below:

	No. of Persons
(i) Infiltrators	
Apprehension	921
Killing	44
(ii) Seizure	Rs. 26.12 Crores
(iii) Arms/Ammunition	1788 Nos.

(e) to (g). No such proposal for erecting boundary wall is under consideration. However, barbed wire fencing and flood-lighting have been undertaken wherever considered necessary, keeping in view the threat perception.

[English]

International Conference on Dermatology

3303. PROF. M. KAMSON: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether first International Conference on Dermatology was held at New Delhi during February, 1994;

(b) if so, the countries which participated in the conference;

(c) the main recommendations made at the conference; and

(d) the steps taken by the Government to implement these recommendations?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) The VII International Congress of Dermatology was held

in New Delhi from February 26 to March 2, 1994.

(b) The participating countries included:

Argentina, Austria, Australia, Bangladesh, Belgium, Brazil, Bulgaria, Canada, Chile, China, Colombia, Czech Rep, Denmark, Egypt, Finland, France, Germany, Ghana, Gold Coast, Greece, Guam, Honduras, Hungary, Indonesia, Iran, Ireland, Israel, Italy, Japan, Kazhakistan, Kuwait, Libiya, Malaysia, Mauritius, Maxico, Nepal, Netherlands, New Zealand, Norway, Pakistan, Philippines, Poland, Portugal, Russia, South Africa, Santo Domingo, Saudi Arabia, Spain, Srilanka, Sweden, Switzerland, Thailand, Turkey, UAE, USA, Ukraine, United Kingdom, Venezuela and Yemen.

(c) No recommendations have been received so far.

(d) Does not arise.

Institute for Hygiene and Public Health

3304. SHRI P. KUMARASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government propose to set up an Institute of Hygiene and Public Health in South India which may be affiliated to the All India Institute of Hygiene and Public Health, Calcutta;

(b) if so, the details thereof; and

(c) the time by which it is likely to be set up?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) No, Sir.

(b) and (c). Do not arise.

Sale of Human Kidneys

3305. SHRI GURUDAS KAMAT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether slum colonies in several Southern States are turning into kidney bazars;

(b) if so, the details thereof;

(c) whether the kidneys in these areas are sold openly; and

(d) the steps taken by the Government to ban the sale of human kidneys?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) There is no information.

(b) and (c). Do not arise.

(d) Transplantation of Human Organs Bill 1993 passed by the Rajya Sabha on 5.5.1993, and pending consideration by the Lok Sabha, *inter alia* prohibits sale of human kidney.

Cancer in Assam

3306. SHRI PROBIN DEKA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons affected with cancer in Assam;

(b) the details of programmes undertaken to prevent cancer in the State;

(c) whether there is a shortage of medicines for cancer in the State;

(d) if so, the reasons therefor; and

(e) the steps taken by the Government to supply adequate quantity of these medicines and such other facilities to this state?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKARANAND): (a) to (e). The information is being collected and will be laid on the Table of the House.

[*Translation*]

Coal India Limited

3307. SHRI SHIBU SOREN: Will the Minister of COAL be pleased to state:

(a) whether the Government are formulating scheme for the technical development of Coal India Limited and its expansion in foreign countries;

(b) if so, the names of the countries, besides China, who are negotiating with the Coal India Limited in regard to such a technical development, expansion and capital investment programme alongwith details thereof;

(c) the total number of skilled and unskilled workers engaged in administrative management works in the Coal India Limited as on January 31, 1994;

(d) the number out of them posted abroad; and

(e) the number of other workers that are likely to be posted in various countries under various programmes and expansion scheme by the end of 1994-95?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT